

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
17th WORKSHOP FOR INSOLVENCY PROFESSIONALS
26th -27th July, 2019

Southern India Regional Council of Institute of Chartered Accountants of India, No. 122 Mahatma Gandhi Road Nungambakkam, Chennai-600034, Tamil Nadu.

Day 1 –26th July, 2019 (Friday)		
Time	Sessions	Resource Person
09:30 – 10:00	Registration	
10:00 - 10:45	Inauguration	Mr. K. R. Saji Kumar, Executive Director, IBBI
10:45 – 11:45	Powers, Duties, Obligations and Liabilities of IRP and RP, Professional Help, Insurance	Mr. S. V. Ram Kumar, Insolvency Professional (Partner, E&Y)
11:45 – 12:00	Tea/Coffee	
12:00 – 13:00	IBC – Bankers’ Perspective	Mr. Sanjeev Pandey, DGM, State Bank of India, Mumbai
13:00 – 14:00	Lunch	
14:00 – 15:00	Running the CD as a Going Concern, Dealing with Non-cooperation, Interim Finance	Mr. S. Rajendran, Insolvency Professional
15:00 - 16:00	Valuation, Information Memorandum	Mr. Sivanagaraja Taduvai, Insolvency Professional
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	EoI, Section 29A Ineligibility, Evaluation Matrix and Resolution Plan	Mr. R. Venkatakrishnan, Insolvency Professional
Day 2 – 27th July, 2019 (Saturday)		
Time	Sessions	Resource Person
10:00 – 11:45	IBC from the lens of Adjudicating Authority	Hon’ble Mr. B. S. V. Prakash Kumar, Member (Judicial) Hon’ble Mr. S. Vijayaraghavan, Member (Technical) Hon’ble Mr. Mohd. ShariefTariq, Member (Judicial)
11:45 – 12:00	Tea/Coffee	
12:00 – 13:00	Information Utility - a key pillar of the Insolvency and Bankruptcy Ecosystem	Mr. P. Shankar, Vice President, NeSL
13:00 – 14:00	Lunch	
14:00 – 15:00	Dealing with PUF E Transactions, Filings, Forensic Audit	Ms. Sripriya Kumar, Insolvency Professional
15:00 - 16:00	IBC and Emerging Jurisprudence	Mr. E. Omprakash, Advocate
16:00 – 16:15	Tea/Coffee	
16:15 – 17:30	Liquidation, and Liquidation Estate	Mr. Karthik Seshadri, Advocate

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in